

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6014
TO BE ANSWERED ON 04.04.2018**

THEFT OF GOODS IN TRAINS

†6014. SHRI SADASHIV LOKHANDE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of complaints received by Railway Protection Force regarding theft of goods of passengers, unauthorised entry in sleeper class during night journey, occupancy on floor space from all over the country during the last three years;**
- (b) the details of authority primarily responsible to check the said incidents;**
- (c) whether the Ministry proposes to appoint TTE and coach masters in each coach to check such incidents;**
- (d) if so, the time by which the said appointments are likely to be made; and**
- (e) if not, the reasons therefor?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 6014 BY SHRI SADASHIV LOKHANDE TO BE ANSWERED IN LOK SABHA ON 04.04.2018 REGARDING THEFT OF GOODS IN TRAINS

(a) and (b): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith. The complaints of unauthorised entry in reserved coaches during journey and occupancy on floor space are reported to TTE /Coach Attendants/Commercial Staff, whereas the complaints pertaining to theft of goods of passengers are reported to GRP.

However, sometimes such complaints are also reported to Railway Protection Force, which are further sent to concerned authorities i.e. GRP and Commercial Department of Railways for taking appropriate action. During the last three years, 12981 such complaints have been received by RPF and sent to concerned authorities. In the complaints pertaining to unauthorized entry and occupancy of floor space, immediate assistance is provided by RPF, wherever available, and commercial department is apprised for necessary action. In case of theft, aggrieved passengers are also assisted by RPF for lodging First Information Reports (FIRs) to concerned Government Railway Police Stations.

(c) to (e): As Zonal Railways are required to ensure manning of reserved coaches by ticket checking staff as per norms and also GRP/RPF is there in selected trains to take care of security of passengers, at present, there is no proposal under consideration to appoint coach master in addition to ticket checking staff in the trains.